

GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF SCHOOL EDUCATION & LITERACY

LOK SABHA
UNSTARRED QUESTION NO. 107
TO BE ANSWERED ON 18.07.2016

Yoga Education in Schools

107. SHRI SHIVKUMAR UDASI:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government proposes to make Yoga compulsory in schools across the country and if so, the details thereof;
- (b) whether the Government has issued any guidelines for including Yoga education in schools across the country and if so, the details thereof;
- (c) whether such guidelines are followed in the schools and if so, whether the Government has developed any monitoring system;
- (d) if so, the details thereof; and
- (e) whether the Government proposes to appoint sufficient Yoga teachers for teaching Yoga in schools and if so, the steps taken/being taken in this regard?

ANSWER

MINISTER OF HUMAN RESOURCE DEVELOPMENT
(SHRI PRAKASH JAVADEKAR)

(a) to (d) As per the National Curriculum Framework (NCF) -2005, Yoga is an integral part of Health and Physical Education at all levels of school education. For the schools affiliated to Central Board of Secondary Education (CBSE), Health and Physical Education is compulsory for Classes I to X and optional at classes XI and XII. Education, being a subject in the Concurrent List of the Constitution, and the majority of schools being under the jurisdiction of the State Governments, the respective States/ Union Territories introduce subjects in their schools keeping in view the National Curriculum Framework.

(e) For schools under State Government/ UT Administration, appointment of teachers for teaching Yoga comes under the purview of the concerned State/UT.
